## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : CP/506/ (IB)/CB/2017

: MOBME WIRELESS SOLUTIONS LTD NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S) : BHASH SOFTWARE LABS PVT LTD

**UNDER SECTION** : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** 

REPRESENTATION BY WHOM

1. SRI VARSHINA

Coursel for Petition

Sri Vanhum

2. Vikuam P. Jan for T.16. Bhaskar

## **ORDER**

Counsel representing the IRP present. Counsel for the Applicant also present and submitted that the remuneration to the tune of Rs.65,000/- will be paid to the IRP within one week. Based on the submissions made by the Counsel for the Applicant, the memo filed by the IRP stands **disposed of.** 

- gd -

MEMBER (TECHNICAL) ghk

-9d-

MEMBER (JUDICIAL)